

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1648**  
ANSWERED ON 15.03.2023

**PLAN TO IMPART TRAINING TO DIFFERENTLY- ABLED PERSON**

1648. SHRI NARANBHAI J. RATHWA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state :

- (a) whether Government has any plan to impart training to differently-abled persons in villages and rural areas;
- (b) if so, the details thereof; and
- (c) the details of training provided to differently-abled persons in the tribal areas of Gujarat?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI RAJEEV CHANDRASEKHAR)

(a)&(b) Under Skill India Mission, the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill training through Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS) Scheme, National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs) to all sections of the society including differently-abled persons across the country. The brief of these schemes is as under:

**Pradhan Mantri Kaushal Vikas Yojana (PMKVY):** PMKVY is a demand-driven Scheme for imparting skill development training through Short-Term Training (STT) and Recognition of Prior Learning (RPL) to youth across all States/ Union Territories (UTs). Under PMKVY, there are incentives to encourage participation of PwDs in the skill training, namely, monthly conveyance support, financial support for assistive devices, aid and appliances, boarding and lodging, post placement support, and reward money etc. In addition, Special Projects (SP) for PwD candidates have also been done under the PMKVY scheme.

**Jan Shikshan Sansthan (JSS) Scheme:** The main target of the JSS is to impart vocational skills to the non-literates, neo-literates and the persons having rudimentary level of education upto 8th standard and school dropouts upto 12th standard in the age group of 15-45 years, with due relaxation in case of "Divyangjan" and other deserving cases.

**National Apprenticeship Promotion Scheme (NAPS):** This Scheme is for promoting apprenticeship training and increasing the engagement of apprentices by providing financial support to industrial establishments undertaking apprenticeship programme under the Apprentices Act, 1961. Training consists of Basic Training and On-the-Job Training / Practical Training at workplace in the industry.

**Craftsmen Training Scheme (CTS):** This scheme is for providing long-term training through Industrial Training Institutes (ITIs) across the country. The ITIs offer a range of vocational/skill training courses covering a large number of economic sectors with an objective to provide skilled workforce to the industry as well as self employment of youth. There is one ITI running in the state of Gujarat providing training to specifically to the persons with disabilities under Craftsmen Training Scheme (CTS).

Further, there is an exclusive Sector Skill Council for differently-abled, namely Skill Council for PwD (SCPwD) for catering to the needs of the differently-abled candidates and run training in PwD-friendly training centres (TCs). Such centres are structurally designed to enable differently-abled candidates to experience training with ease. These training centres are structurally designed to cover Braille, computer screen reader for visually impaired, sign language interpreter for speech and hearing impaired etc.

Department of Empowerment of Persons with Disabilities (DEPwD) (Divyangjan), Ministry of Social Justice and Empowerment implements a “National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs)” which was launched in March, 2015. The objective of the scheme is to provide skill training to PwDs for enabling them to become self-reliant and productive members of the society and to integrate them with the mainstream of the society. NAP is implemented under the umbrella scheme – “Scheme for Implementation of Rights of Persons with Disabilities Act 2016 (SIPDA)”. Under NAP, for imparting training to persons with disabilities including PwDs in rural areas in the age group of 15 to 59 years, fund is released in three instalments to training partners (ETPs) empanelled from Government and Non-Government Organisations (NGOs) across Country as per Common Norms guidelines of M/o Skill Development and Entrepreneurship.

(c) The total number of differently-abled persons trained under different schemes viz. PMKVY, JSS, NAPS, CTS and SIPDA in the State of Gujarat including tribal areas are given below:

<b>Scheme</b>	<b>Total no. of differently-abled persons trained till now in the State of Gujarat</b>
PMKVY	510
JSS	116
NAPS	472
CTS (ITIs)	142
SIPDA	1,774

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